

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 182/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE COMPANY: IFCI Ltd vs Shri Lakshmi Co-Opn Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 7 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Pranjal Mehrotra	Advocate	Applicant	[Signature]
<u>2.</u>				

**CP No. 182/ALD/2017**

Shri Pranjal Mehrotra for the Financial Creditor. The present application is filed under section 7 of the I & B Code.

The Registry of this Tribunal is directed to make scrutiny of the petition and to issue a formal notice to the Corporate Debtor Company.

The petitioner is directed to serve a copy of the present petition to the Corporate Debtor Company.

The matter be listed on 30<sup>th</sup> January, 2018.

Date: 18/12/2017

Typed by  
Jyoti  
(Stenographer)

[Signature]

H.P. Chaturvedi,  
Member(Judicial)